

[English]

Examinations for Assistants and Stenographers Grades

974. SHRI RAJNATH SONKAR SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) whether U.P.S.C. was conducting the examinations for recruitment to the grades of Assistants and Stenographers;

(b) if so, reasons for these examinations now being conducted by the Staff Selection Commission;

(c) whether the U.P.S.C. used to send the results of the examinations to all the candidates;

(d) if so, the reasons for the SSC not despatching the results to the candidates;

(e) whether inordinate delay is taking place in the announcing the results by the SSC and next examinations are being held without declaring the result of the previous examinations;

(f) if so, the reasons therefor;

(g) the steps taken to expedite the declaration of the results and by when the result of Clerks/Assistant/Auditors/ Grade examination will be declared?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) This has been done to enable the Union Public Service Commission to concentrate on recruitment to higher level civil posts. Also Staff Selection Commission had acquired sufficient expertise to conduct examinations for these posts as it was making recruitment against posts of equivalent grades.

(c) Yes, Sir.

(d) SSC do not find it feasible to intimate marks to each candidates in view of the very large number of candidates appearing in the various examinations held by the SSC. In fact, except UPSC, other examining bodies like Railway Recruitment Board and Banking Service Recruitment Board do not follow this practice.

(e) No, Sir. Only in the case of Clerks

Grade Examination 1990, the final result could not be announced before 1991 Examination because CGE-90, had to be postponed from October 1990 to February 1991 due to law and order problem all over the country.

(f) Does not arise.

(g) The results of the Divisional Accountants/Auditors/UDCs examination, 1990 held on 3rd March, 1991, is likely to be declared by the end of November, 1991. The final result of the Clerks Grade Examination 1990 and the Assistants Grade Examination, 1989, held on 3rd February 1991 and 7th April, 1991, respectively are expected by 31st December, 1991.

Allotment of Government Accommodation to Private Organisations

975. SHRI SYED SHAHABUDDIN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the names and addresses of private organisations, institutions and societies, registered or otherwise, which have been allotted Government accommodation in the Union Territory of Delhi between January 1, 1989 to March 31, 1991;

(b) the names and addresses of such bodies whose earlier allotment has been cancelled during this period;

(c) the particulars of organisations whose applications for allotment were received during 1989-91 and were rejected; and

(d) the names of those whose cases are still under consideration?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Details are given in the attached Statement-I.

(b) Details are given in the attached Statement-II.

(c) and (d). Information can not be furnished as no such statistics are maintained.

STATEMENT - I*Annexure I*

Statement showing the particulars of various Private Organisation/ Institutions/ Societies Allotted Govt. Accommodation Between January 1, 1989 to March 31, 1991.

Sl No.	Name and Address of Private Organisation/ Institutions/ Society	Date of Allotment
1	2	3
1.	Mahila Dakshita Samiti, 19, Fire Brigade Lane, New Delhi.	5.9.1990
2.	Nukkad; 13/15, Mall Road, New Delhi.	3.12.1990
3.	C.P.W.D. Officers Wives Association, S XIII/85, R.K.Puram, New Delhi.	27.3.1991
4.	Central Govt. Employees Welfare Housing Organisation (Under Ministry of Urban Development), 6th Floor 'A' Wing, Janpath Bhawan, New Delhi.	10/90

STATEMENT - II

Annexure II

Statement showing the Particulars of Various Private Organisation Institutions/ societies whose Govt. Accommodation Have Been Cancelled Between January 1, 1989 to March 31, 1991.

Sl. No.	Name and Address of Private Organisation/ Institutions/ Society	Date of Cancellation
1	2	3
1.	Delhi State Jaj Committee, 179, Rouse Avenue, New Delhi.	8.3.1991
2.	All India Slum Development Centre; 5, Bhal Veer singh Marg, New Delhi.	10.4.89